

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & IA No. 243 of 2013

Dated : 18th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

GRIDCO Ltd.

....Appellant(s)

Versus

M/s Bhushan Power & Steel Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R.1
Mr. K.S. Dhingra for R.3

ORDER

At the request of the learned counsel for the Appellant post the matter on
16.1.2014.

In the meantime, both the learned counsel for the parties are directed to
file the written submissions after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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